

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/62(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	VINOD KUMAR KHERIA VS BAJAJ BUILDCON PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) APPLICATION UNDER ANY OTHER PROVISIONS

Appearance (via video conferencing/physically)

Mr. Ratnanko Banerji, Sr. Adv.] For the Petitioner
Ms. Swapna Chaubey, Adv.]
Mr. Navneet Chewale, Adv.]
Ms/ Sneha Khaitan, Adv.]

Mr. Joy Saha, Sr. Adv.] For the Respondent
Mr. Barnik Ghosh, Adv.]

ORDER

- Learned Senior Counsel the Petitioner present. Learned Senior Counsel for the Respondent present.
- Heard both the learned Senior Counsel for the parties. The matter is **reserved for orders** for consideration of interim reliefs.
- Let written notes of arguments be made available within a period of three days.
- Respondent is directed to file reply affidavit within a period of two weeks.
- Rejoinder affidavit, if any, be filed by the Petitioner within a period of two weeks thereafter.
- List this matter on **19th June, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**